

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:558

ANSWERED ON:13.08.2012

SCHEMES FOR WELFARE OF SCS OBCS

Chitthan Shri N.S.V.;Das Shri Ram Sundar;Karwariya Shri Kapil Muni;Manjhi Shri Hari

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the schemes launched by the Government for the welfare and upliftment of Scheduled Castes (SCs) and Other Backward Classes (OBCs);
- (b) the year-wise details of funds allocated to the State Governments including Bihar for the welfare schemes during the last three years along with the number of beneficiaries;
- (c) whether the Government has formulated any policies to monitor the implementation of the Welfare Schemes meant for SCs/STs and OBCs;
- (d) if so, the details thereof;
- (e) whether the targets fixed in this regard have been achieved; and
- (f) if not, the steps taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

(a) & (b): The details of major Schemes being implemented for the educational, economic and social development of Scheduled Castes and Other Backward Classes, funds released under them to the State Governments including Bihar and the number of beneficiaries during the last three years is at Annexure.

(c) to (f): The implementation of the welfare schemes for SCs, STs and OBCs are monitored, inter-alia, in terms of physical and financial achievements, through Utilization Certificates, Audited Accounts, Progress Reports, interaction with State Governments at various levels, etc. and appropriate corrective measures are taken from time to time.